

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.151/2014

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 5TH JULY, 2018, 10:30 A.M.

Name of the Company		Sarkar & Choudhury Enterprises Pvt.Ltd.-Vs-Mackintosh Burn Ltd.	
Under Section		58/59	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

(1) Mr. Abhrajit Mitra, Sr Adv	} For petitioners	Signature 5/7/2018.
(2) Mr. D.N. Sharma, Adv		
(3) Mrs. Iram Hassan, Adv		
(4) Mr. Debayan Sen, Adv		

1. Anirban Ray	} For Respondent	Signature 5/7/18.
2. Anup Nath Bhattacharyya		
3. Anwitola Chatterjee		
4. Gayani Das		
5. Sneetama Biswas		

ORDER

The Ld. Counsel for the Petitioner and Respondent is present.

Ld. Counsel for the Respondent filed Supplementary Affidavit.

Ld. Counsel for the Petitioner submitted that he need to file reply to the supplementary affidavit filed by the Respondent. It is to be filed on or before 10/07/2018.

As requested list it for hearing on 12/07/2018 at 12 o' clock.



(Jivan K.R.)
Member (J)